

Private Industrialists in Steel Industry

710. SHRI K. A. RAJAN: Will the Minister of STEEL AND MINES be pleased to state whether Government propose to allow private industrialists to enter into steel industry?

THE MINISTER OF STEEL AND MINES (SHRI BLJU PATNAIK): The Industrial Policy Resolution of 1956 has provided the basic policy frame in regard to the development of iron and steel and the related input industries. According to it, the establishment of large integrated steel plants has been earmarked exclusively for the public sector.

However, private industrialists are being allowed, from time to time, to set up small and medium plants in the steel sector for production of steel ingots, sponge iron, pig iron, ferroalloys and rolled products.

Reorganisation of National Apex Body

711. SHRI K. A. RAJAN: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have asked the National Apex Body to stop all future negotiations;

(b) if so, the facts and reasons therefor;

(c) whether Government propose to reorganise this body giving representation to all the recognised unions; and

(d) if so, the outlines thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (d). As the composition of National Apex Body and its associate organisations, particularly in the matter of representation to Trade Union Organisations, was restrictive in scope, it was not considered appropriate to continue them with their existing composition.

Since the discontinuation of the Apex Bodies, the Tripartite Labour Conference has been convened and full representation was given to all Central Trade Union Organisations at the Labour Conference.

Applications for passports pending with Regional Passport Authority, Cochin

712. SHRI V. M. SUDHEERAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of applications for passport pending with the Regional Passport Authority in Cochin;

(b) the action Government propose to take to dispose off those applications; and

(c) any suggestions received from the Government of Kerala in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) The number of applications pending in the Regional Passport Office, Cochin, as on 31st May, 1977 was 81,000.

(b) Government is taking steps to streamline existing passport procedures and improve systems in the Passport Offices to minimise delays.

(c) The Government of Kerala have suggested increasing the staff strength while they would try to eliminate delay in completing enquiries on passport applications.

गांवों में डाक वितरण

713. श्री कर्पूरी ठाकुर : क्या सचर मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रत्येक राज्य एवं केन्द्र शासित प्रदेश में ऐसे गांवों की संख्या कितनी है जहाँ 31-3-1977 को प्रतिदिन डाक का वितरण होता था; और

(ख) उपरोक्त तिथि को ऐसे गांवों की संख्या कितनी थी जहाँ (1) पांशिक

(2) साप्ताहिक (3) अर्द्ध साप्ताहिक एवं
(4) सप्ताह में तीन बार डाक वितरण की
व्यवस्था थी ?

संचार मंत्री (श्री जार्ज फर्नान्डिस) :
(क) और (ख). लोक सभा पटल पर एक
विवरण-पत्र रखा जा रहा है ।

विवरण

सं०	राज्य	उन गांवों के नाम जहां—(तारीख 31-3-77 की स्थिति)					कुल
		दैनिक वितरण होता है	सप्ताह में तीन बार वितरण होता है	सप्ताह में दो बार वितरण होता है	सप्ताह में एक बार वितरण होता है	एक सप्ताह से अधिक समय में वितरण होता है	
1	2	3	4	5	6	7	8
1.	आन्ध्र	36181	—	—	—	—	36181
2.	असम	21412	2042	235	36	—	23725
3.	बिहार	72585	487	320	14	—	73406
4.	गुजरात	18275	—	—	—	—	18275
5.	हरयाणा	7161	—	—	—	—	7161
6.	हिमाचल प्रदेश	19545	7678	614	692	—	28529
7.	जम्मू व कश्मीर	7864	29	110	7	—	8010
8.	केरल	1334	—	—	—	—	1334
9.	कर्नाटक	26826	—	—	—	—	26826
10.	महाराष्ट्र	35384	107	768	116	—	36375
11.	मध्य प्रदेश	67306	1185	997	926	—	70414
12.	मणिपुर	1443	285	160	61	—	1949
13.	मेघालय	1511	418	1150	1504	—	4583
14.	नागालैंड	339	107	245	272	—	963
15.	उड़ीसा	46197	1000	—	—	—	47197
16.	पंजाब	12204	—	—	—	—	12204
17.	राजस्थान	34744	660	41	—	—	35445
18.	सिक्किम	258	25	30	25	24	362
19.	तमिलनाडु	21980	—	—	—	—	21980
20.	त्रिपुरा	4333	394	—	—	—	4727
21.	उत्तर प्रदेश	152483	—	32	—	—	152515
22.	पश्चिम बंगाल	42585	1085	92	—	—	43762

1	2	3	4	5	6	7	8
संघ शासित राज्य							
1. मंडमान निकोबार द्वीप समूह		311	7	—	37	46	401
2. अरुणाचल प्रदेश		275	196	213	2289	—	2973
3. चंडीगढ़		21	—	—	—	—	21
4. दादर नागर हवेली		72	—	—	—	—	72
5. दिल्ली		248	—	—	—	—	248
6. गोवा दमन दीव		429	—	—	—	—	429
7. लक्ष द्वीप		10	—	—	—	—	10
8. मिज़ोरम		48	24	43	36	78	229
9. पांडिचेरी		330	—	—	—	—	330
10. माही		4	—	—	—	—	4
योग :		633698	15729	5050	6115	148	660640

Scheme for Medical Service to Villages

714. SHRI NIHAR LASKAR:
SHRI D. D. DESAI:
DR. BAPU KALDATE:
SHRI S. KUNDU:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Central Government are considering to take the medical service to villages;

(b) if so, whether any such scheme has been prepared by Government;

(c) if so, whether Government are proposing to open mini hospitals in every village; and

(d) if so, main features of the scheme?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) and (b). Medi-

cal and health needs of the rural areas are already being attended to by a large net work of primary health centres and sub-centres in the country. There is, however, a scheme under consideration to improve further the health services in the rural areas.

(c) No, please.

(d) Under the scheme mentioned above, there is a provision of community health workers to be selected by the community. Such community health workers will provide basic preventive, promotive and curative services at the community level. This also provides for improvement in the quality of the professional services by way of increasing the number of multi-purpose workers, induction of a large number of doctors in the rural areas and making medical colleges responsible for total health of selected primary health centres. It envisages training of about 5.8 lakh community health